

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 516/2019

AKBAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 15-04-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s) Mr. Vinod Prasad, Adv.  
Mr. Dharendra Kumar, Adv.  
Mr. Ajay Kumar Srivastava, AOR

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR  
Mr. Rajan Kumar Chourasia, Adv.  
Ms. Smriti Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

On the request of learned counsel for the State, one week's time, as last opportunity, is granted to file a reply.

List the matter on 24.04.2019.

(MEENAKSHI KOHLI)  
COURT MASTER

(RENU KAPOOR)  
COURT MASTER